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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/ 8409 /2024/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, The District & Sessions Judge,
Kamrup, Amingaon

Dated Guwahati, the 21st August, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Your letter no. DJKA/6353/2024 dated 30.07.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Jusmita Borgohain, Judicial Magistrate First Class, Boko, Kamrup has been allowed to modify the previous LTC permission that was granted to her by this Registry's letter No. HC.VII-06/6221-6225/2024/A, dated 25.07.2024. Now, she has been allowed to avail LTC for the Block Period 2022-2024, to visit Andaman and Nicobar Islands and return, from 22.08.2024 (after Court hours) to 26.08.2024, by the shortest possible route, as per existing Rules.

Smti. Jusmita Borgohain may be informed accordingly.

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/ 8409-8410 /2024/A. Dated 21st August, 2024

Copy to:-

1. Smti. Jusmita Borgohain, Judicial Magistrate First Class, Boko, Kamrup for information.
2. ✓ The Project Manager, Gauhati High Court, Guwahati for information with steps for uploading this letter in official website of this Hon'ble Court.

19/8/24
REGISTRAR (VIGILANCE)

19/8/24